

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :20-02-2020

Date : 20.02.2020										
S L N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	18019 /2020	20.02.2 020	WP (C) - 4051/ 2020	SANJAY KUMAR SAHU	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No -)
2	18020 /2020	20.02.2 020	WP (C) - 3976/ 2020	MOHAN BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No -)
3	18021 /2020	20.02.2 020	WP (C) - 3976/ 2020	SASHMI REKHA MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No -)
4	18022 /2020	20.02.2 020	WP (C) - 157/2 020	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020- 02-27		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
5	18023 /2020	20.02.2 020	WP (C) - 157/2 020	TAPAN KUMAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020- 02-18		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
6	18024 /2020	20.02.2 020	WP (C) - 24710 /2019	K. N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No - 10

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7	18025 /2020	20.02.2 020	WP (C) - 24707 /2019	K. N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No - 10 5)
8	18026 /2020	20.02.2 020	WP (C) - 4742/ 2020	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-18			(S ea t No - 10 5)
9	18027 /2020	20.02.2 020	WP (C) - 5625/ 2020	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-18			(S ea t No - 10 5)
1 0	18028 /2020	20.02.2 020	WP (C) - 5917/ 2020	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-18			(S ea t No - 10 5)
1 1	18029 /2020	20.02.2 020	WP (C) - 5384/ 2020	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-18			(S ea t No - 10 5)
1 2	18030 /2020	20.02.2 020	WP (C) - 5177/ 2020	AMIYA KUMAR SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020- 02-18	WRIT BRANC H-8		(S ea t No - 41)
1 3	18031 /2020	20.02.2 020	WP (C) - 4718/ 2020	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020- 02-18			(S ea t No - 41)
1 4	18032 /2020	20.02.2 020	WP (C) - 4605/ 2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-18			(S ea t

			2020							No - 41)
1 5	18033 /2020	20.02.2 020	WP (C) - 3461/ 2020	SASMITA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-18			(S ea t No - 41)
1 6	18034 /2020	20.02.2 020	WP (C) - 10235 /2019	SASHMI REKHA MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No - 41)
1 7	18035 /2020	20.02.2 020	WP (C) - 29093 /2013	S. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18			(S ea t No - 41)
1 8	18036 /2020	20.02.2 020	WP (C) - 29093 /2013	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18			(S ea t No - 41)
1 9	18037 /2020	20.02.2 020	WP (C) - 5162/ 2020	KABITA PATRA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No - 41)
2 0	18038 /2020	20.02.2 020	WP (C) - 9096/ 2019	G. C. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-14		WRIT BRANC H-3	(S ea t No - 13)
2 1	18039 /2020	20.02.2 020	WP (C) - 5168/ 2020	KABITA PATRA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No - 13)

2 2	18040 /2020	20.02.2 020	WP (C) - 23172 /2019	P. K. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18		WRIT BRANC H-5	(S ea t No - 23)
2 3	18041 /2020	20.02.2 020	WP (C) - 5813/ 2020	P. C. DAS	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18			(S ea t No - 23)
2 4	18042 /2020	20.02.2 020	WP (C) - 5852/ 2020	SANGRAM RATH	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18			(S ea t No - 23)
2 5	18043 /2020	20.02.2 020	WP (C) - 18094 /2019	CHINTU SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-18		WRIT BRANC H-8	(S ea t No - 41)
2 6	18044 /2020	20.02.2 020	WP (C) - 15753 /2016	JYOTI PRAKASH KAR	C.O.	COURT NO. 8	Order Dtd. 2020- 02-19		WRIT BRANC H-2	(S ea t No - 9)
2 7	18045 /2020	20.02.2 020	WP (C) - 5424/ 2020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18		WRIT BRANC H-4	(S ea t No - 27)
2 8	18046 /2020	20.02.2 020	WP (C) - 5425/ 2020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18		WRIT BRANC H-4	(S ea t No - 27)
2 9	18047 /2020	20.02.2 020	WP (C) - 2705/ 2020	SUMANTA DAS	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18			(S ea t No - -)

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30	18048 /2020	20.02.2020	WP (C) - 3574/2020	M/S.SIBA PRASAD SETHY	C.O.	COURT NO. 22	Order Dtd. 2020-02-18		WRIT BRANC H-6	(S e a t No - 35)
31	18049 /2020	20.02.2020	WP (C) - 3574/2020	M/S.SIBA PRASAD SETHY	C.O.	COURT NO. 22	Order Dtd. 2020-02-24		WRIT BRANC H-6	(S e a t No - 35)
32	18050 /2020	20.02.2020	WP (C) - 5741/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-18			(S e a t No - 35)
33	18051 /2020	20.02.2020	WP (C) - 4706/2020	P. C. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-18		WRIT BRANC H-4	(S e a t No - 46)
34	18052 /2020	20.02.2020	WP (C) - 22814 /2011	A. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-17		WRIT BRANC H-4	(S e a t No - 37)
35	18053 /2020	20.02.2020	WP (C) - 1966/2007	L. D. PANDA	C.O.	COURT NO. 17	Order Dtd. 2020-02-18			(S e a t No - 37)
36	18054 /2020	20.02.2020	WP (C) - 7531/2007	L. D. PANDA	C.O.	COURT NO. 17	Order Dtd. 2020-02-18			(S e a t No - 37)
37	18055 /2020	20.02.2020	WP (C) -	M. R. MALLA	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(S e a

			6597/ 2006							t No - 37)
3 8	18056 /2020	20.02.2 020	WP (C) - 5621/ 2020	ANADI CHARAN BEHERA	GENE RAL		Order Dtd. 2020- 02-14			(S ea t No - 37)
3 9	18057 /2020	20.02.2 020	WP (C) - 27147 /2017	GAGAN ROUT	C.O.		Order Dtd. 2020- 02-12			(S ea t No - 37)
4 0	18058 /2020	20.02.2 020	ABLAP L- 18498 /2019	LOKNATH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-14			(S ea t No - 37)
4 1	18059 /2020	20.02.2 020	WP (C) - 5187/ 2020	N. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18		WRIT BRANC H-8	(S ea t No - 41)
4 2	18060 /2020	20.02.2 020	WP (C) - 5103/ 2020	B. B. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18			(S ea t No - 41)
4 3	18061 /2020	20.02.2 020	WP (C) - 5027/ 2020	S. K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2020- 02-18			(S ea t No - 41)
4 4	18062 /2020	20.02.2 020	WP (C) - 5016/ 2020	A. P. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020- 02-19			(S ea t No - 41)

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4 5	18063 /2020	20.02.2 020	WP (C) - 5018/ 2020	A. P. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020- 02-19			(S ea t No - 41)
4 6	18064 /2020	20.02.2 020	WP (C) - 5244/ 2020	M/S. NIRANJAN SINGH..1	C.O.	COURT NO. 24	Order Dtd. 2020- 02-17			(S ea t No - 41)
4 7	18065 /2020	20.02.2 020	WP (C) - 2472/ 2020	G. P. JENA	C.O.	COURT NO. 17	Order Dtd. 2020- 02-19			(S ea t No - 41)
4 8	18066 /2020	20.02.2 020	WP (C) - 1899/ 2020	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2020- 02-19			(S ea t No - 41)
4 9	18067 /2020	20.02.2 020	WP (C) - 4986/ 2018	P. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2020- 02-19			(S ea t No - 41)
5 0	18068 /2020	20.02.2 020	WP (C) - 1957/ 2020	R. B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2020- 02-19			(S ea t No - 41)
5 1	18069 /2020	20.02.2 020	WP (C) - 28443 /2019	M/S.DHARME NDRA SETHY	C.O.	COURT NO. 24	Order Dtd. 2020- 02-19			(S ea t No - 41)
5 2	18070 /2020	20.02.2 020	CMP- 81/20 20	P. K. SINGH	C.O.	COURT NO. 24	Order Dtd. 2020- 02-17			(S ea t

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53	18071/2020	20.02.2020	CMP-102/2020	M. R. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-02-17		(Seat No-41)
54	18072/2020	20.02.2020	WP (C) - 13159/2004	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2020-02-18	WRIT BRANCH-8	(Seat No-40)
55	18073/2020	20.02.2020	CMP-95/2020	S. R. KARA	C.O.	COURT NO. 24	Order Dtd. 2020-02-19	WRIT BRANCH-8	(Seat No-40)
56	18074/2020	20.02.2020	WP (C) - 25587/2019	A.K. RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-19	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
57	18075/2020	20.02.2020	CMP-96/2020	D. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-19	WRIT BRANCH-8	(Seat No-40)
58	18076/2020	20.02.2020	WP (C) - 5384/2015	MAHESWAR JATI	C.O.	COURT NO. 9	Order Dtd. 2020-02-17	WRIT BRANCH-4	(Seat No-37)
59	18077/2020	20.02.2020	WP (C) - 29641/2019	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-17		(Seat No-37)

60	18078/2020	20.02.2020	WP (C) - 6116/2020	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-19			(Seat No - 37)
61	18079/2020	20.02.2020	WP (C) - 5158/2020	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-19			(Seat No - 37)
62	18080/2020	20.02.2020	WP (C) - 4783/2020	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-19			(Seat No - 37)
63	18081/2020	20.02.2020	OJC-11568/1999	S. S. MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-19		WRIT BRANCH-8	(Seat No - 43)
64	18082/2020	20.02.2020	WP (C) - 3576/2020	B. PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-18		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
65	18083/2020	20.02.2020	ADMLS - 2/2006	B. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2020-02-19			(Seat No - 113)
66	18084/2020	20.02.2020	WP (C) - 5897/2020	TOPHAN PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 113)
67	18085/2020	20.02.2020	CRLA-617/2017	D.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-02-18		CRIMINAL APPEAL	(Seat No)

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6 8	18086 /2020	20.02.2 020	WP (C) - 5532/ 2020	P. K. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S ea t No - 2)
6 9	18087 /2020	20.02.2 020	MATA- 54/20 18	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-18	FIRST APPEA L		(S ea t No - 3)
7 0	18088 /2020	20.02.2 020	MATA- 54/20 18	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-18	FIRST APPEA L		(S ea t No - 3)
7 1	18089 /2020	20.02.2 020	ABLAP L- 14278 /2017	B. P. TUNGA	GENE RAL		Order Dtd. 2017- 09-12	CRIMI NAL MISC- 1		(S ea t No - 2)
7 2	18090 /2020	20.02.2 020	JCRLA - 14/20 05	S.K. DAS	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2020-02-13			(S ea t No - 2)
7 3	18091 /2020	20.02.2 020	ABLAP L- 15552 /2018	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19	CRMIN AL MISC- 2		(S ea t No - 15)
7 4	18092 /2020	20.02.2 020	BLAPL - 10133 /2019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S ea t No - 15)
7 5	18093 /2020	20.02.2 020	WP (C) - 7421/ 2015	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020- 02-19			(S ea t No - 15)

76	18094/2020	20.02.2020	BLAPL - 11049/2019	P. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-02-19		(Seat No - 15)
77	18095/2020	20.02.2020	WP (C) - 7421/2015	P K LENKA	C.O.	COURT NO. 8	Order Dtd. 2020-02-19		(Seat No - 15)
78	18096/2020	20.02.2020	WP (C) - 16310/2009	D NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19		(Seat No - 15)
79	18097/2020	20.02.2020	TRP (C) - 218/2019	R.B. MISHRA, ADV	C.O.	COURT NO. 7	Order Dtd. 2020-02-19		(Seat No - 15)
80	18098/2020	20.02.2020	WP (C) - 16311/2009	D NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19		(Seat No - 15)
81	18099/2020	20.02.2020	CRLMP - 226/2020	R K ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19		(Seat No - 15)
82	18100/2020	20.02.2020	TRP (C) - 218/2019	T.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-02-19		(Seat No - 15)
83	18101/2020	20.02.2020	CRLMP - 230/2020	J P KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19		(Seat No - 15)

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8 4	18102 /2020	20.02.2 020	WP (C) - 8358/ 2017	P K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 15)
8 5	18103 /2020	20.02.2 020	WP (C) - 8359/ 2017	P K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 15)
8 6	18104 /2020	20.02.2 020	BLAPL - 8831/ 2019	S. SETHI, ADV	C.O.	COURT NO. 23	Order Dtd. 2020- 02-18			(S ea t No - 15)
8 7	18105 /2020	20.02.2 020	WP (C) - 12660 /2014	M. K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2020- 02-18	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 11 1)
8 8	18106 /2020	20.02.2 020	CRLMP - 231/2 020	D R MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 11 1)
8 9	18107 /2020	20.02.2 020	CRLMP - 246/2 020	SACHINDRA KANHAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 11 1)
9 0	18108 /2020	20.02.2 020	WP (C) - 26449 /2013	S.K. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020- 02-19			(S ea t No - 11 1)
9	18109	20.02.2	MATA-	M. D.	C.O.	COURT	Order Dtd. 2020-	FIRST	(S	

1	/2020	020	7/2019	BISWAL		NO. 2 OLD	02-18		APPEAL	eat No - 4)
9 2	18110 /2020	20.02.2 020	WP (C) - 26449 /2013	N.K. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020- 02-19			(S eat No - 4)
9 3	18111 /2020	20.02.2 020	CRLMP - 223/2 020	B M BHUYAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S eat No - 4)
9 4	18112 /2020	20.02.2 020	WP (C) - 15317 /2014	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19		WRIT BRANC H-2	(S eat No - 34)
9 5	18113 /2020	20.02.2 020	MATA- 18/20 18	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-18		FIRST APPEA L	(S eat No - 3)
9 6	18114 /2020	20.02.2 020	TRP (C) - 53/20 20	PRANAYANEE DASMOHAPAT RA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S eat No - 3)
9 7	18115 /2020	20.02.2 020	MATA- 18/20 18	S. K. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-18		FIRST APPEA L	(S eat No - 3)
9 8	18116 /2020	20.02.2 020	TRP (C) - 42/20 20	S. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S eat No - 3)
9 9	18117 /2020	20.02.2 020	MATA- 148/2 015	D. K. NAIK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-18			(S eat No - -

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100	18118/2020	20.02.2020	MATA-148/2015	M. D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-18			(Seat No - 3)
101	18119/2020	20.02.2020	TRP (C) - 18/2020	L.D. SAHU	C.O.	COURT NO. 7	Order Dtd. 2020-02-19			(Seat No - 3)
102	18120/2020	20.02.2020	WP (C) - 6231/2020	A. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-19			(Seat No - 3)
103	18121/2020	20.02.2020	WP (C) - 29063/2019	P.R. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-02-19			(Seat No - 3)
104	18122/2020	20.02.2020	WP (C) - 5511/2020	S. SETHI	C.O.	COURT NO. 7	Order Dtd. 2020-02-19			(Seat No - 3)
105	18123/2020	20.02.2020	WP (C) - 5152/2020	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-19			(Seat No - 3)
106	18124/2020	20.02.2020	WP (C) - 19658/2019	M/S.BHAGABAN BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-02-17			(Seat No - 3)
107	18125/2020	20.02.2020	WP (C) - 4875/2020	B. SINGH	C.O.	COURT NO. 7	Order Dtd. 2020-02-19			(Seat No - 3)
108	18126/2020	20.02.2020	WP (C) - 4013/2020	M/S.DINABANDHU NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-17			(Seat No - 3)

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109	18127/2020	20.02.2020	WP (C) - 26375/2019	N.K. MISHRA, ADV	C.O.	COURT NO. 7	Order Dtd. 2020-02-19		WRIT BRANCH-8	(Seat No - 41)
110	18128/2020	20.02.2020	WP (C) - 27038/2019	B.C. PANDA	C.O.	COURT NO. 9	Order Dtd. 2020-02-18			(Seat No - 41)
111	18129/2020	20.02.2020	WP (C) - 4830/2020	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-18		WRIT BRANCH-5	(Seat No - 32)
112	18130/2020	20.02.2020	WP (C) - 2645/2020	K. K. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-17			(Seat No - 32)
113	18131/2020	20.02.2020	CRLMP - 221/2020	NIRANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19			(Seat No - 32)
114	18132/2020	20.02.2020	WP (C) - 104/2020	P. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2020-02-17			(Seat No - 32)
115	18133/2020	20.02.2020	CRLMP - 241/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19			(Seat No - 32)
116	18134/2020	20.02.2020	WP (C) -	S.K. RATH	C.O.	CHIEF JUSTI	Order Dtd. 2020-02-19			(Seat

6			10976 /2011			CE'S COURT				t No - 32)
1 1 7	18135 /2020	20.02.2 020	CRLMP - 228/2 020	ASHIS KUMAR MALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 1 8	18136 /2020	20.02.2 020	ABLAP L- 1686/ 2020	K.C. PANDA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 1 9	18137 /2020	20.02.2 020	WP (C) - 19432 /2019	B. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020- 02-17			(S ea t No - 32)
1 2 0	18138 /2020	20.02.2 020	CRLMP - 227/2 020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 2 1	18139 /2020	20.02.2 020	ABLAP L- 1698/ 2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 2 2	18140 /2020	20.02.2 020	CRLMP - 236/2 020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 2 3	18141 /2020	20.02.2 020	WP (C) - 5699/ 2020	HIMADRI RAY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 32)

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1 2 4	18142 /2020	20.02.2 020	ABLAP L- 1694/ 2020	S. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 2 5	18143 /2020	20.02.2 020	CRLMP - 237/2 020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 2 6	18144 /2020	20.02.2 020	CRLMP - 232/2 020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 2 7	18145 /2020	20.02.2 020	WP (C) - 8357/ 2017	P K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 2 8	18146 /2020	20.02.2 020	ABLAP L- 1692/ 2020	SEVATI SOREN	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 2 9	18147 /2020	20.02.2 020	ABLAP L- 1689/ 2020	S. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 3 0	18148 /2020	20.02.2 020	ABLAP L- 1687/ 2020	J. MANTRI	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 3 1	18149 /2020	20.02.2 020	WP (C) - 23979	P L MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t

			/2019							No - 32)
1 3 2	18150 /2020	20.02.2 020	ABLAP L- 9441/ 2019	L.C. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 3 3	18151 /2020	20.02.2 020	WP (C) - 6147/ 2020	M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 3 4	18152 /2020	20.02.2 020	ABLAP L- 1679/ 2020	R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 3 5	18153 /2020	20.02.2 020	TRPCR L- 9/202 0	AMIT SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 3 6	18154 /2020	20.02.2 020	ABLAP L- 1685/ 2020	M.R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 3 7	18155 /2020	20.02.2 020	BLAPL - 8366/ 2019	R K MALLICK	C.O.	COURT NO. 7	Order Dtd. 2020- 02-18			(S ea t No - 32)
1 3 8	18156 /2020	20.02.2 020	ABLAP L- 1682/ 2020	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)

1 3 9	18157 /2020	20.02.2 020	BLAPL - 8366/ 2019	B C PANDA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-18			(S ea t No - 32)
1 4 0	18158 /2020	20.02.2 020	ABLAP L- 1680/ 2020	MOHENDRA DALAI	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 4 1	18159 /2020	20.02.2 020	ABLAP L- 9580/ 2019	H.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 4 2	18160 /2020	20.02.2 020	ABLAP L- 11056 /2019	C. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 4 3	18161 /2020	20.02.2 020	CRLRE V- 84/20 20	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2020- 02-10			(S ea t No - 32)
1 4 4	18162 /2020	20.02.2 020	ABLAP L- 13519 /2019	J. KAMILA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 4 5	18163 /2020	20.02.2 020	CRLRE V- 80/20 20	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2020- 02-10			(S ea t No - 32)
1 4 6	18164 /2020	20.02.2 020	CRLRE V- 43/20 20	S P SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020- 02-10			(S ea t No - 32)

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1 4 7	18165 /2020	20.02.2 020	ABLAP L- 14781 /2019	JAGANNATH KAMILA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 32)
1 4 8	18166 /2020	20.02.2 020	WP (C) - 5266/ 2020	RATIKANTA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19		WRIT BRANC H-2	(S ea t No - 34)
1 4 9	18167 /2020	20.02.2 020	ABLAP L- 11071 /2019	S.K. TRIPATHY, ADV	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 34)
1 5 0	18168 /2020	20.02.2 020	WP (C) - 280/2 020	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2020- 02-19		WRIT BRANC H-2	(S ea t No - 45)
1 5 1	18169 /2020	20.02.2 020	WP (C) - 281/2 020	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2020- 02-19		WRIT BRANC H-2	(S ea t No - 45)
1 5 2	18170 /2020	20.02.2 020	WP (C) - 284/2 020	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2020- 02-19		WRIT BRANC H-2	(S ea t No - 45)
1 5 3	18171 /2020	20.02.2 020	ABLAP L- 1700/ 2020	A.K. JATI	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 45)
1	18172	20.02.2	ABLAP	A.K. SAHOO	C.O.	COURT	Order Dtd. 2020-			(S

54	/2020	020	L-11309/2019			NO. 9	02-19			eat No - 45)
155	18173/2020	20.02.2020	ABLAP L-11121/2019	S.P.DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 45)
156	18174/2020	20.02.2020	ABLAP L-1697/2020	S.R. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 45)
157	18175/2020	20.02.2020	WP (C) - 3873/2020	M/S.HIMADRI RAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-17			(Seat No - 45)
158	18176/2020	20.02.2020	ABLAP L-19541/2019	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 45)
159	18177/2020	20.02.2020	WP (C) - 23111/2017	MR GYANENDRA CH SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 45)
160	18178/2020	20.02.2020	CRLA-192/2016	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-19		CRIMINAL APPEAL	(Seat No - 4)
161	18179/2020	20.02.2020	ABLAP L-17561/2019	PARTHA SARATHI DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 4)

162	18180/2020	20.02.2020	CRLA-416/2017	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-02-19		CRIMINAL APPEAL	(Seat No - 2)
163	18181/2020	20.02.2020	ABLAP L-16816/2019	S. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 2)
164	18182/2020	20.02.2020	WP (C) - 18109/2015	P C BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 2)
165	18183/2020	20.02.2020	ABLAP L-1695/2020	J. MANTRI	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 2)
166	18184/2020	20.02.2020	BLAPL - 6944/2019	M R SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-17			(Seat No - 2)
167	18185/2020	20.02.2020	WP (C) - 2665/2020	D K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-02-19			(Seat No - 2)
168	18186/2020	20.02.2020	ABLAP L-352/2020	M.R. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 2)
169	18187/2020	20.02.2020	ABLAP L-348/2020	D. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-18			(Seat No - 2)
170	18188/2020	20.02.2020	ABLAP L-604/2020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-18			(Seat No - 2)

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171	18189/2020	20.02.2020	WP (C) - 1702/2020	M D BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-17		WRIT BRANCH-1	(Seat No - 3)
172	18190/2020	20.02.2020	ABLAP L- 356/2020	S. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 3)
173	18191/2020	20.02.2020	ABLAP L- 380/2020	K.C. PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 3)
174	18192/2020	20.02.2020	WP (C) - 2473/2020	M N MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-18		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
175	18193/2020	20.02.2020	ABLAP L- 379/2020	J. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 116)
176	18194/2020	20.02.2020	WP (C) - 5578/2020	G C JENA	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Seat No - 116)
177	18195/2020	20.02.2020	ABLAP L- 362/2020	R.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 116)
178	18196/2020	20.02.2020	ABLAP L- 364/2020	P.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 116)

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179	18197/2020	20.02.2020	ABLAP L-9947/2019	B.PRADHAN	GENERAL		Order Dtd. 2020-02-13			(Seat No - 116)
180	18198/2020	20.02.2020	ABLAP L-364/2020	B. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 116)
181	18199/2020	20.02.2020	ABLAP L-433/2020	P.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-02-18			(Seat No - 116)
182	18200/2020	20.02.2020	ABLAP L-433/2020	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-02-18			(Seat No - 116)
183	18201/2020	20.02.2020	ABLAP L-13539/2019	A.K. RANA	C.O.	COURT NO. 9	Order Dtd. 2020-02-18			(Seat No - 116)
184	18202/2020	20.02.2020	ABLAP L-19303/2019	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-18			(Seat No - 116)
185	18203/2020	20.02.2020	ABLAP L-1250/2020	R. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 116)
186	18204/2020	20.02.2020	WP (C) - 19209	M.R. PADHI	GENERAL		Order Dtd. 2019-11-25			(Seat No - 116)

			/2016							No - 116)
187	18205/2020	20.02.2020	WP (C) - 24263/2014	P.K.LENKA	GENERAL		Order Dtd. 2014-12-16		WRIT BRANCH-3	(Seat No - 12)
188	18206/2020	20.02.2020	ABLAP L- 13414/2017	P.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-02-19		CRIMINAL MISC-1	(Seat No - 6)
189	18207/2020	20.02.2020	WP (C) - 12271/2018	M/S.SRIKANTA MAHUNTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-18			(Seat No - 6)
190	18208/2020	20.02.2020	WP (C) - 16561/2018	P.K.JENA	GENERAL		Order Dtd. 2020-02-18			(Seat No - 6)
191	18209/2020	20.02.2020	ABLAP L- 1408/2020	S.C. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-18			(Seat No - 6)
192	18210/2020	20.02.2020	WP (C) - 4051/2020	B.K.DAS	GENERAL		Order Dtd. 2020-02-18			(Seat No - 6)
193	18211/2020	20.02.2020	ABLAP L- 1256/2020	R. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 6)
194	18212/2020	20.02.2020	WP (C) - 12850/2019	S.MOHARANA	GENERAL		Order Dtd. 2019-07-26			(Seat No - 6)

195	18213/2020	20.02.2020	ABLAP L-377/2020	S. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Seat No - 6)
196	18214/2020	20.02.2020	WP (C) - 7693/2013	S.C. TRIPATHY	GENERAL		Order Dtd. 2018-12-31		WRIT BRANCH-10	(Seat No - 57)
197	18215/2020	20.02.2020	CRLMC - 1414/2017	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-17			(Seat No - 57)
198	18216/2020	20.02.2020	WP (C) - 6690/2003	B.K. LENKA	GENERAL		Order Dtd. 2017-04-17		WRIT BRANCH-5	(Seat No - 47)
199	18217/2020	20.02.2020	WP (C) - 5384/2015	M.K. RANA	GENERAL		Order Dtd. 2020-03-16		WRIT BRANCH-4	(Seat No - 37)
200	18218/2020	20.02.2020	WP (C) - 882/2020	M.K. RANA	GENERAL		Order Dtd. 2020-02-04			(Seat No - 37)
201	18219/2020	20.02.2020	CRLA-185/2015	M.K. PANI	C.O.	COURT NO. 10	Order Dtd. 2020-02-19		CRIMINAL APPEAL	(Seat No - 5)
202	18220/2020	20.02.2020	CRLMC - 414/2020	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Seat No - 5)

203	18221/2020	20.02.2020	WP (C) - 1246/2012	M.K.RANA	GENERAL		Order Dtd. 2020-02-04			(Seat No - 5)
204	18222/2020	20.02.2020	CRLMC - 436/2020	M. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Seat No - 5)
205	18223/2020	20.02.2020	WP (C) - 7150/2014	M.K.RANA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-7	(Seat No - 5)
206	18224/2020	20.02.2020	WP (C) - 1794/2020	M.K.RANA	GENERAL		Order Dtd. 2020-02-03			(Seat No - 5)
207	18225/2020	20.02.2020	CRLA-126/2015	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2020-02-19		CRIMINAL APPEAL	(Seat No - 5)
208	18226/2020	20.02.2020	WP (C) - 4/2020	M.K.RANA	GENERAL		Order Dtd. 2020-01-03			(Seat No - 5)
209	18227/2020	20.02.2020	WP (C) - 267/2020	M.K.RANA	GENERAL		Order Dtd. 2020-02-19			(Seat No - 5)
210	18228/2020	20.02.2020	WP (C) - 1180/2018	M.K.RANA	GENERAL		Order Dtd. 2020-02-18			(Seat No - 5)
211	18229/2020	20.02.2020	WP (C) - 1523/2020	M.K.RANA	GENERAL		Order Dtd. 2020-02-17			(Seat No - 5)

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2 1 2	18230 /2020	20.02.2 020	ABLAP L- 7079/ 2019	P.K.BARIK	GENE RAL		Order Dtd. 2019- 09-13			(S ea t No - 5)
2 1 3	18231 /2020	20.02.2 020	WP (C) - 2470/ 2020	MAHESWAR JATI	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No - 5)
2 1 4	18232 /2020	20.02.2 020	ABLAP L- 10699 /2019	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
2 1 5	18233 /2020	20.02.2 020	ABLAP L- 1590/ 2018	B.K.MOHARA NA	GENE RAL		Order Dtd. 2018- 03-06		CRIMI NAL MISC- 1	(S ea t No - 6)
2 1 6	18234 /2020	20.02.2 020	CRLA- 205/2 017	B.C. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19		CRIMI NAL APPEA L	(S ea t No - 2)
2 1 7	18235 /2020	20.02.2 020	BLAPL - 6565/ 2019	B.PRADHAN	GENE RAL		Order Dtd. 2019- 09-17			(S ea t No - 2)
2 1 8	18236 /2020	20.02.2 020	ABLAP L- 1661/ 2020	BRUNDABAN NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 2)
2 1 9	18237 /2020	20.02.2 020	ABLAP L- 1661/ 2020	BRUNDABAN NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 2)
2 2 0	18238 /2020	20.02.2 020	RFA- 90/20 11	A.C.JENA	GENE RAL		Order Dtd. 2013- 02-07		FIRST APPEA L	(S ea t No

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2 2 1	18239 /2020	20.02.2 020	ABLAP L- 1662/ 2020	BRUNDABAN NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 4)
2 2 2	18240 /2020	20.02.2 020	CRLMP - 779/2 017	P.K.DAS	GENE RAL		Order Dtd. 2020- 02-20			(S ea t No - 4)
2 2 3	18241 /2020	20.02.2 020	ABLAP L- 1662/ 2020	BRUNDABAN NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 4)
2 2 4	18242 /2020	20.02.2 020	CRLMC - 2995/ 2019	S. KANHAR	C.O.	DR (J)	Order Dtd. 2020- 02-17			(S ea t No - 4)
2 2 5	18243 /2020	20.02.2 020	WP (C) - 4434/ 2020	B. N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No - 4)
2 2 6	18244 /2020	20.02.2 020	CRLMP - 779/2 017	P.K.DAS	GENE RAL		Order Dtd. 2020- 02-20			(S ea t No - 4)
2 2 7	18245 /2020	20.02.2 020	WP (C) - 4434/ 2020	K. N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 02-18			(S ea t No - 4)
2 2 8	18246 /2020	20.02.2 020	ABLAP L- 10190 /2019	J. KAMILA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 4)
2 2 9	18247 /2020	20.02.2 020	RSA- 314/2 014	M.R.PADHI	GENE RAL		Order Dtd. 2019- 11-26			(S ea t

										No-4)
230	18248/2020	20.02.2020	WP (C) - 370/2020	SANJAY KUMAR SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-02-18			(Seat No-4)
231	18249/2020	20.02.2020	CRLA-15/2019	D.SETHI	GENERAL		Order Dtd. 9999-12-31		CRIMINAL APPEAL	(Seat No-6)
232	18250/2020	20.02.2020	WP (C) - 5933/2020	B.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-18			(Seat No-6)
233	18251/2020	20.02.2020	WP (C) - 21804/2019	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-18			(Seat No-6)
234	18252/2020	20.02.2020	CRLMC - 2969/2019	B.K.DAS	GENERAL		Order Dtd. 9999-12-31			(Seat No-6)
235	18253/2020	20.02.2020	ABLAP L-9801/2019	B.B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No-6)
236	18254/2020	20.02.2020	WP (C) - 2749/2020	P. R. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-18			(Seat No-6)
237	18255/2020	20.02.2020	ABLAP L-1677/2020	B. DALAI	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No-6)
238	18256/2020	20.02.2020	WP (C) -	B. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-19		WRIT BRANC	(Seat No-6)

8			5376/ 2020						H (DIVI SION BENCH)	t No - 10 1)
2 3 9	18257 /2020	20.02.2 020	WP (C) - 6231/ 2015	G.BEHERA	GENE RAL		Order Dtd. 2015- 08-03		WRIT BRANC H-11	(S ea t No - 68)
2 4 0	18258 /2020	20.02.2 020	ABLAP L- 1691/ 2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 68)
2 4 1	18259 /2020	20.02.2 020	ABLAP L- 19660 /2019	S. C. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020- 02-18			(S ea t No - 68)
2 4 2	18260 /2020	20.02.2 020	ABLAP L- 14185 /2019	BISWARANJA N DALAI	C.O.	COURT NO. 2	Order Dtd. 2020- 02-18			(S ea t No - 68)
2 4 3	18261 /2020	20.02.2 020	ABLAP L- 1659/ 2020	B.P. TANGA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 68)
2 4 4	18262 /2020	20.02.2 020	ABLAP L- 18499 /2019	LOKANATH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-18			(S ea t No - 68)
2 4 5	18263 /2020	20.02.2 020	ABLAP L- 1666/ 2020	L. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 68)

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2 4 6	18264 /2020	20.02.2 020	WP (C) - 6087/ 2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 68)
2 4 7	18265 /2020	20.02.2 020	ABLAP L- 1675/ 2020	S.K. MOHANTY, ADV	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 68)
2 4 8	18266 /2020	20.02.2 020	WP (C) - 25576 /2019	P.K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19		WRIT BRANC H-6	(S ea t No - 16)
2 4 9	18267 /2020	20.02.2 020	WP (C) - 25576 /2019	A.K. ROUL	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19		WRIT BRANC H-6	(S ea t No - 16)
2 5 0	18268 /2020	20.02.2 020	WP (C) - 8357/ 2017	SOMANATH BARDHAN	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 16)
2 5 1	18269 /2020	20.02.2 020	WP (C) - 8358/ 2017	SOMANATH BARDHAN	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 16)
2 5 2	18270 /2020	20.02.2 020	WP (C) - 8359/ 2017	SOMANATH BARDHAN	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 16)
2 5 3	18271 /2020	20.02.2 020	WP (C) - 6400/ 2020	N.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-19		WRIT BRANC H-5	(S ea t

			2019							No - 21)
254	18272/2020	20.02.2020	WP (C) - 5015/2020	LALATENDU SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 21)
255	18273/2020	20.02.2020	CRLMP - 654/2019	K.P. BEHERA, ADV	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-19			(Seat No - 21)
256	18274/2020	20.02.2020	WP (C) - 5017/2020	M/S.LALATENDU SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 21)
257	18275/2020	20.02.2020	WP (C) - 5473/2016	M/S.BHOJAR AJ SETH	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 21)
258	18276/2020	20.02.2020	FAO-996/2019	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-19	MISC. APPEAL SEC.		(Seat No - 9)
259	18277/2020	20.02.2020	WP (C) - 1793/2015	M.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19			(Seat No - 9)
260	18278/2020	20.02.2020	FAO-995/2019	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-19	MISC. APPEAL SEC.		(Seat No - 9)
261	18279/2020	20.02.2020	WP (C) - 6213/	M.K.RANA	GENERAL		Order Dtd. 2019-12-13			(Seat

			2005							No - 9)
262	18280/2020	20.02.2020	WP (C) - 8523/2007	S. K. SUNDARA	C.O.		Order Dtd. 2020-02-19			(Seat No - 9)
263	18281/2020	20.02.2020	CRLMP - 233/2020	S.B. DAS , ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19			(Seat No - 9)
264	18282/2020	20.02.2020	WP (C) - 3488/2008	BISWAJIT DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19			(Seat No - 9)
265	18283/2020	20.02.2020	CRLMP - 225/2020	P.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19			(Seat No - 9)
266	18284/2020	20.02.2020	CRLMP - 234/2020	R.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19			(Seat No - 9)
267	18285/2020	20.02.2020	WP (C) - 934/2018	P. K. JENA	C.O.	COURT NO. 8	Order Dtd. 2020-02-19		WRIT BRANCH-8	(Seat No - 41)
268	18286/2020	20.02.2020	ABLAP L- 9578/2019	S.K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-18			(Seat No - 41)
269	18287/2020	20.02.2020	WP (C) - 4781/2020	JANMEJAY PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-19		WRIT BRANCH-4	(Seat No - 46)

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270	18288/2020	20.02.2020	WP (C) - 4682/2020	S.C. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-19		WRIT BRANCH-3	(Seat No - 13)
271	18289/2020	20.02.2020	ABLAP L- 9577/2019	S.K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-18			(Seat No - 13)
272	18290/2020	20.02.2020	ABLAP L- 3035/2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-18			(Seat No - 13)
273	18291/2020	20.02.2020	ABLAP L- 1136/2018	A.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-19		CRMINAL MISC-2	(Seat No - 11)
274	18292/2020	20.02.2020	ABLAP L- 1704/2020	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 11)
275	18293/2020	20.02.2020	ABLAP L- 1701/2020	M.R. ROUSTRAY	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 11)
276	18294/2020	20.02.2020	ABLAP L- 11618/2019	B.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 11)
277	18295/2020	20.02.2020	WP (C) - 4944/	B. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020-02-19		WRIT BRANCH-6	(Seat)

			2020							No - 16)
278	18296 /2020	20.02.2020	WP (C) - 4038/2020	K. P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 16)
279	18297 /2020	20.02.2020	WP (C) - 2763/2012	B. SINGH	GENERAL		Order Dtd. 2016-10-27	WRIT BRANCH-6		(Seat No - 25)
280	18298 /2020	20.02.2020	WP (C) - 4038/2020	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 25)
281	18299 /2020	20.02.2020	WP (C) - 4038/2020	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 25)
282	18300 /2020	20.02.2020	WP (C) - 4040/2020	K. P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 25)
283	18301 /2020	20.02.2020	WP (C) - 4040/2020	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 25)
284	18302 /2020	20.02.2020	WP (C) - 4040/2020	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 25)

285	18303/2020	20.02.2020	WP (C) - 5035/2020	DINABANDHU NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 25)
286	18304/2020	20.02.2020	WP (C) - 2913/2020	S. SETHY	C.O.	COURT NO. 8	Order Dtd. 2020-02-12			(Seat No - 25)
287	18305/2020	20.02.2020	WP (C) - 6427/2020	B. K. PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-02-19			(Seat No - 25)
288	18306/2020	20.02.2020	WP (C) - 6012/2020	AMIYA KU. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-02-19			(Seat No - 25)
289	18307/2020	20.02.2020	WP (C) - 5932/2020	G. SUNDARA	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Seat No - 25)
290	18308/2020	20.02.2020	CONTC - 195/2020	P MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Seat No - 25)
291	18309/2020	20.02.2020	CONTC - 13/2018	K.C. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-19		CONTE MPT	(Seat No - 1)
292	18310/2020	20.02.2020	CONTC - 414/2020	MITHUN DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Seat No -)

										1)
293	18311/2020	20.02.2020	CRLA-10/2020	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-02-19			(Seat No - 1)
294	18312/2020	20.02.2020	WP (C) - 15443/2019	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-19	WRIT BRANCH (DIVISION BENCH)		(Seat No - 103)
295	18313/2020	20.02.2020	CRLA-10/2020	B.R. SETH	C.O.	COURT NO. 23	Order Dtd. 2020-02-19			(Seat No - 103)
296	18314/2020	20.02.2020	WP (C) - 25217/2019	MAHESWAR JATI	C.O.	COURT NO. 3	Order Dtd. 2020-02-18	WRIT BRANCH (DIVISION BENCH)		(Seat No - 106)
297	18315/2020	20.02.2020	WP (C) - 141/2020	R. K. DEHURI	C.O.	COURT NO. 22	Order Dtd. 2020-01-14			(Seat No - 106)
298	18316/2020	20.02.2020	WP (C) - 28049/2019	MAHESWAR JATI	C.O.	COURT NO. 3	Order Dtd. 2020-02-18	WRIT BRANCH (DIVISION BENCH)		(Seat No - 102)
299	18317/2020	20.02.2020	ABLAP L-1702/2020	SIBA PRASAD SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 102)
300	18318/2020	20.02.2020	WP (C) - 28051/2019	MAHESWAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-18	WRIT BRANCH-3		(Seat No

										- 11)
3 0 1	18319 /2020	20.02.2 020	ABLAP L- 1667/ 2020	LOKANATH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 11)
3 0 2	18320 /2020	20.02.2 020	BLAPL - 691/2 020	M. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2020- 02-19			(S ea t No - 11)
3 0 3	18321 /2020	20.02.2 020	WP (C) - 28054 /2019	MAHESWAR JATI	C.O.	COURT NO. 3	Order Dtd. 2020- 02-18	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 10 2)
3 0 4	18322 /2020	20.02.2 020	ABLAP L- 1477/ 2020	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-13			(S ea t No - 10 2)
3 0 5	18323 /2020	20.02.2 020	ABLAP L- 9445/ 2019	M/S.SARAT KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-10			(S ea t No - 10 2)
3 0 6	18324 /2020	20.02.2 020	WP (C) - 28055 /2019	MAHESWAR JATI	C.O.	COURT NO. 3	Order Dtd. 2020- 02-18	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 10 2)
3 0 7	18325 /2020	20.02.2 020	ABLAP L- 16817 /2019	M/S ASHOK KU. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 2)
3	18326	20.02.2	WP (C)	I PANDA	C.O.	COURT	Order Dtd. 2020-			(S

08	/2020	020	- 4680/ 2013			NO. 19	02-19			eat No - 10 2)
309	18327 /2020	20.02.2 020	ABLAP L- 4643/ 2018	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2019- 01-18		CRIMI NAL MISC- 1	(S ea t No - 5)
310	18328 /2020	20.02.2 020	WP (C) - 4680/ 2013	JYOTIRANJA N SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
311	18329 /2020	20.02.2 020	ABLAP L- 1705/ 2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
312	18330 /2020	20.02.2 020	WP (C) - 4680/ 2013	I PANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
313	18331 /2020	20.02.2 020	ABLAP L- 1703/ 2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
314	18332 /2020	20.02.2 020	WP (C) - 16304 /2019	S DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020- 02-19			(S ea t No - 5)
315	18333 /2020	20.02.2 020	ABLAP L- 1699/ 2020	MANAS RANJAN SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
316	18334 /2020	20.02.2 020	WP (C) - 26974 /2019	A K SETHY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020- 02-19		WRIT BRANC H (DIVI SION	(S ea t No - 5)

									BENCH)	10 7)
3 1 7	18335 /2020	20.02.2 020	WP (C) - 3454/ 2020	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2020- 02-18			(S ea t No - 10 7)
3 1 8	18336 /2020	20.02.2 020	WP (C) - 20294 /2016	K C SWAIN	C.O.	COURT NO. 6	Order Dtd. 2020- 02-18			(S ea t No - 10 7)
3 1 9	18337 /2020	20.02.2 020	WP (C) - 5931/ 2020	G. SUNDARA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 10 7)
3 2 0	18338 /2020	20.02.2 020	WP (C) - 268/2 020	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2020- 02-19		WRIT BRANC H-2	(S ea t No - 45)
3 2 1	18339 /2020	20.02.2 020	WP (C) - 6119/ 2020	R K BARIK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 45)
3 2 2	18340 /2020	20.02.2 020	ABLAP L- 1696/ 2020	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 45)
3 2 3	18341 /2020	20.02.2 020	WP (C) - 6119/ 2020	A R MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 45)
3 2	18342 /2020	20.02.2 020	ABLAP L-	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea

4			1690/ 2020							t No - 45)
3 2 5	18343 /2020	20.02.2 020	WP (C) - 6089/ 2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 45)
3 2 6	18344 /2020	20.02.2 020	ABLAP L- 1716/ 2020	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 45)
3 2 7	18345 /2020	20.02.2 020	WP (C) - 2743/ 2020	P. K. JENA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S ea t No - 45)
3 2 8	18346 /2020	20.02.2 020	ABLAP L- 10868 /2019	A. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019- 12-18			(S ea t No - 45)
3 2 9	18347 /2020	20.02.2 020	ABLAP L- 1752/ 2020	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 45)
3 3 0	18348 /2020	20.02.2 020	CRLA- 415/2 017	SAMIR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-19		CRIMI NAL APPEA L	(S ea t No - 2)
3 3 1	18349 /2020	20.02.2 020	CRLA- 406/2 018	R. B. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-19		CRIMI NAL APPEA L	(S ea t No - 5)
3	18350	20.02.2	WP (C)	M. R. DASH	C.O.	COURT	Order Dtd. 2020-			(S

3 2	/2020	020	- 2550/ 2018			NO. 2 OLD	02-20			ea t No - 5)
3 3 3	18351 /2020	20.02.2 020	WP (C) - 6302/ 2020	K. C. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 3 4	18352 /2020	20.02.2 020	CRLA- 270/2 016	G. D. SINGH	C.O.	COURT NO. 2	Order Dtd. 2020- 02-19		CRIMI NAL APPEA L	(S ea t No - 4)
3 3 5	18353 /2020	20.02.2 020	CRLA- 161/2 015	SUBRAT KUMAR DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-19		CRIMI NAL APPEA L	(S ea t No - 5)
3 3 6	18354 /2020	20.02.2 020	CRLA- 690/2 016	B. MOHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-19		CRIMI NAL APPEA L	(S ea t No - 4)
3 3 7	18355 /2020	20.02.2 020	ABLAP L- 1760/ 2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 3 8	18356 /2020	20.02.2 020	ABLAP L- 1710/ 2020	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 3 9	18357 /2020	20.02.2 020	ABLAP L- 1754/ 2020	JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 4 0	18358 /2020	20.02.2 020	ABLAP L- 1757/ 2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)

3 4 1	18359 /2020	20.02.2 020	ABLAP L- 1727/ 2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 4 2	18360 /2020	20.02.2 020	ABLAP L- 11717 /2019	A. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 4 3	18361 /2020	20.02.2 020	ABLAP L- 17579 /2019	S. SETHI	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 4 4	18362 /2020	20.02.2 020	ABLAP L- 1678/ 2020	ASHOK KUMAR RANA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 4 5	18363 /2020	20.02.2 020	ABLAP L- 1772/ 2020	B.P. OJHA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 4 6	18364 /2020	20.02.2 020	ABLAP L- 1749/ 2020	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 4 7	18365 /2020	20.02.2 020	ABLAP L- 1719/ 2020	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 4 8	18366 /2020	20.02.2 020	ABLAP L- 1764/ 2020	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 4 9	18367 /2020	20.02.2 020	ABLAP L- 1744/ 2020	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)

										4)
350	18368/2020	20.02.2020	ABLAP L-1721/2020	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 4)
351	18369/2020	20.02.2020	ABLAP L-1732/2020	IMRAN KHAN	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 4)
352	18370/2020	20.02.2020	ABLAP L-1731/2020	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 4)
353	18371/2020	20.02.2020	ABLAP L-1743/2020	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 4)
354	18372/2020	20.02.2020	ABLAP L-1728/2020	IMRAN KHAN	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 4)
355	18373/2020	20.02.2020	ABLAP L-1722/2020	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 4)
356	18374/2020	20.02.2020	ABLAP L-1730/2020	IMRAN KHAN	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 4)
357	18375/2020	20.02.2020	ABLAP L-1730/2020	IMRAN KHAN	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 4)
358	18376/2020	20.02.2020	ABLAP L-1762/2020	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 4)

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3 5 9	18377 /2020	20.02.2 020	ABLAP L- 1792/ 2020	BIBHUDANAN DA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 6 0	18378 /2020	20.02.2 020	ABLAP L- 1723/ 2020	M.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 6 1	18379 /2020	20.02.2 020	ABLAP L- 1738/ 2020	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 6 2	18380 /2020	20.02.2 020	ABLAP L- 1723/ 2020	D.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 6 3	18381 /2020	20.02.2 020	ABLAP L- 1725/ 2020	B.R.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 6 4	18382 /2020	20.02.2 020	CRLA- 424/2 016	NIRANJAN ROUT	C.O.	COURT NO. 10	Order Dtd. 2020- 02-19	CRIMI NAL APPEA L		(S ea t No - 4)
3 6 5	18383 /2020	20.02.2 020	ABLAP L- 1761/ 2020	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 4)
3 6 6	18384 /2020	20.02.2 020	ABLAP L- 17170 /2019	A. KHAN	GENE RAL		Order Dtd. 2020- 02-13			(S ea t No - 4)
3 6 7	18385 /2020	20.02.2 020	CRLA- 174/2 018	S. K. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2020- 02-19	CRIMI NAL APPEA		(S ea t

									L	No - 5)
368	18386/2020	20.02.2020	ABLAP L-1711/2020	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 5)
369	18387/2020	20.02.2020	ABLAP L-11583/2019	A. KHAN	GENERAL		Order Dtd. 2019-09-06			(Seat No - 5)
370	18388/2020	20.02.2020	BLAPL - 349/2020	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-19			(Seat No - 5)
371	18389/2020	20.02.2020	ABLAP L-1756/2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 5)
372	18390/2020	20.02.2020	ABLAP L-1714/2020	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 5)
373	18391/2020	20.02.2020	ABLAP L-1715/2020	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 5)
374	18392/2020	20.02.2020	WP (C) - 2055/2020	S. BEHERA	GENERAL		Order Dtd. 2020-01-28			(Seat No - 5)
375	18393/2020	20.02.2020	WP (C) - 5226/2020	A.B. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 5)
377	18394/2020	20.02.2020	WP (C) -	P.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2020-02-19			(Seat No - 5)

6			5045/ 2008			OLD				t No - 5)
3 7 7	18395 /2020	20.02.2 020	ABLAP L- 1755/ 2020	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 7 8	18396 /2020	20.02.2 020	WP (C) - 5570/ 2020	K.K.PAHIL	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 7 9	18397 /2020	20.02.2 020	ABLAP L- 1758/ 2020	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-26			(S ea t No - 5)
3 8 0	18398 /2020	20.02.2 020	ABLAP L- 1783/ 2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 8 1	18399 /2020	20.02.2 020	WP (C) - 5452/ 2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 8 2	18400 /2020	20.02.2 020	ABLAP L- 1796/ 2020	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 8 3	18401 /2020	20.02.2 020	WP (C) - 5451/ 2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 8 4	18402 /2020	20.02.2 020	ABLAP L- 1790/ 2020	NANDA KISHORE ROUT	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
3	18403	20.02.2	ABLAP	BALARAM	C.O.	COURT	Order Dtd. 2020-			(S

85	/2020	020	L-1787/2020	SINGH		NO. 1	02-19			eat No - 5)
386	18404/2020	20.02.2020	WP (C) - 5454/2020	M/S. S.K.BHANJA DEO	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 5)
387	18405/2020	20.02.2020	ABLAP L-1779/2020	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 5)
388	18406/2020	20.02.2020	WP (C) - 5457/2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 5)
389	18407/2020	20.02.2020	ABLAP L-1777/2020	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 5)
390	18408/2020	20.02.2020	ABLAP L-1774/2020	ASHOK KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 5)
391	18409/2020	20.02.2020	WP (C) - 5919/2020	M.R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 5)
392	18410/2020	20.02.2020	ABLAP L-1751/2020	T. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No - 5)
393	18411/2020	20.02.2020	WP (C) - 5915/2020	M.R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 5)

3 9 4	18412 /2020	20.02.2 020	ABLAP L- 1735/ 2020	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 9 5	18413 /2020	20.02.2 020	WP (C) - 5842/ 2020	M.R.ROUTRA Y	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 9 6	18414 /2020	20.02.2 020	WP (C) - 5841/ 2020	M.R.ROUTRA Y	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 9 7	18415 /2020	20.02.2 020	ABLAP L- 1798/ 2020	J. MANTRI	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 9 8	18416 /2020	20.02.2 020	ABLAP L- 1795/ 2020	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
3 9 9	18417 /2020	20.02.2 020	WP (C) - 5843/ 2020	M.R.ROUTRA Y	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 0 0	18418 /2020	20.02.2 020	ABLAP L- 1776/ 2020	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 0 1	18419 /2020	20.02.2 020	WP (C) - 5571/ 2020	N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 0 2	18420 /2020	20.02.2 020	WP (C) - 5580/ 2020	M/S. S.P.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 5)

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4 0 3	18421 /2020	20.02.2 020	WP (C) - 5930/ 2020	G. SUNDARA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 0 4	18422 /2020	20.02.2 020	WP (C) - 5361/ 2020	P.C. DAS ADV	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 0 5	18423 /2020	20.02.2 020	WP (C) - 5255/ 2020	P.C. DAS	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 0 6	18424 /2020	20.02.2 020	ABLAP L- 1770/ 2020	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 0 7	18425 /2020	20.02.2 020	WP (C) - 4630/ 2020	H.K.MALLIC K	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 0 8	18426 /2020	20.02.2 020	ABLAP L- 1784/ 2020	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 0 9	18427 /2020	20.02.2 020	ABLAP L- 1765/ 2020	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 1 0	18428 /2020	20.02.2 020	WP (C) - 5599/ 2020	I. PAL BABU	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 1 1	18429 /2020	20.02.2 020	ABLAP L- 1753/ 2020	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No

										- 5)
4 1 2	18430 /2020	20.02.2 020	WP (C) - 5269/ 2020	P.K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 1 3	18431 /2020	20.02.2 020	ABLAP L- 1797/ 2020	PRATAP KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 1 4	18432 /2020	20.02.2 020	ABLAP L- 1742/ 2020	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 1 5	18433 /2020	20.02.2 020	WP (C) - 4542/ 2020	P.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 1 6	18434 /2020	20.02.2 020	ABLAP L- 1737/ 2020	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 1 7	18435 /2020	20.02.2 020	ABLAP L- 1713/ 2020	M.R. PADHI	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 1 8	18436 /2020	20.02.2 020	ABLAP L- 1733/ 2020	IMRAN KHAN	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 1 9	18437 /2020	20.02.2 020	WP (C) - 5695/ 2020	S. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 2 0	18438 /2020	20.02.2 020	ABLAP L- 1734/ 2020	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020- 02-19			(S ea t

			2020							No - 5)
4 2 1	18439 /2020	20.02.2 020	BLAPL - 146/2 020	R. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 2 2	18440 /2020	20.02.2 020	WP (C) - 4659/ 2020	A.K. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 5)
4 2 3	18441 /2020	20.02.2 020	WP (C) - 5493/ 2020	P.K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 5)
4 2 4	18442 /2020	20.02.2 020	ABLAP L- 1688/ 2020	P. R. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 2 5	18443 /2020	20.02.2 020	ABLAP L- 1683/ 2020	SRINIBAS MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 2 6	18444 /2020	20.02.2 020	WP (C) - 5006/ 2020	G.K. DASH	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 5)
4 2 7	18445 /2020	20.02.2 020	ABLAP L- 1681/ 2020	K.K.PAHIL	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 2 8	18446 /2020	20.02.2 020	WP (C) - 5006/ 2020	B. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 5)
4 2	18447 /2020	20.02.2 020	ABLAP L-	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea

9			1676/ 2020							t No - 5)
4 3 0	18448 /2020	20.02.2 020	ABLAP L- 1674/ 2020	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 3 1	18449 /2020	20.02.2 020	WP (C) - 6141/ 2020	M. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 5)
4 3 2	18450 /2020	20.02.2 020	ABLAP L- 1671/ 2020	S.K.BHANJA DEO	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 3 3	18451 /2020	20.02.2 020	ABLAP L- 1670/ 2020	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 3 4	18452 /2020	20.02.2 020	WP (C) - 22653 /2019	P.K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 5)
4 3 5	18453 /2020	20.02.2 020	WP (C) - 27739 /2019	C.R. KAR	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 5)
4 3 6	18454 /2020	20.02.2 020	WP (C) - 5410/ 2020	A.K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 5)
4 3 7	18455 /2020	20.02.2 020	ABLAP L- 1669/ 2020	S. R. PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 5)
4	18456	20.02.2	WP (C)	A.NANDA	C.O.	COURT	Order Dtd. 2020-		WRIT	(S

38	/2020	020	- 22467 /2019			NO. 9	02-18		BRANCH (DIVISION BENCH)	Seat No - 110)
439	18457 /2020	20.02.2 020	WP (C) - 6604/ 2020	M/S. SUBRAT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-20			(S ea t No - 11 0)
440	18458 /2020	20.02.2 020	WP (C) - 6505/ 2020	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-20			(S ea t No - 11 0)
441	18459 /2020	20.02.2 020	WP (C) - 5411/ 2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 11 0)
442	18460 /2020	20.02.2 020	WP (C) - 6574/ 2020	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-20			(S ea t No - 11 0)
443	18461 /2020	20.02.2 020	WP (C) - 5411/ 2020	M.NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 11 0)
444	18462 /2020	20.02.2 020	ABLAP L- 1668/ 2020	P. K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 11 0)
445	18463 /2020	20.02.2 020	WP (C) - 5411/ 2020	MONIKA SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 11 0)

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446	18464/2020	20.02.2020	WP (C) - 6681/2020	P. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No - 110)
447	18465/2020	20.02.2020	WP (C) - 5720/2020	L. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Seat No - 110)
448	18466/2020	20.02.2020	WP (C) - 5925/2020	BRUNDABAN NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 110)
449	18467/2020	20.02.2020	WP (C) - 5925/2020	BRUNDABAN NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 110)
450	18468/2020	20.02.2020	WP (C) - 1399/2020	N.K.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-19	WRIT BRANCH (DIVISION BENCH)		(Seat No - 104)
451	18469/2020	20.02.2020	WP (C) - 6693/2020	B. B. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No - 104)
452	18470/2020	20.02.2020	WP (C) - 6178/2020	P.N. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Seat No - 104)
455	18471/2020	20.02.2020	ABLAP L-	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat

3			1665/ 2020							t No - 10 4)
4 5 4	18472 /2020	20.02.2 020	WP (C) - 6158/ 2020	P.N. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 5 5	18473 /2020	20.02.2 020	ABLAP L- 1663/ 2020	R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 5 6	18474 /2020	20.02.2 020	ABLAP L- 1660/ 2020	M. K. PANI	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 5 7	18475 /2020	20.02.2 020	WP (C) - 6155/ 2020	P.N. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 5 8	18476 /2020	20.02.2 020	ABLAP L- 1658/ 2020	S.C.MEKAP	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 5 9	18477 /2020	20.02.2 020	WP (C) - 5249/ 2020	D. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 6 0	18478 /2020	20.02.2 020	ABLAP L- 1684/ 2020	RAMAKANT MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 4)

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4 6 1	18479 /2020	20.02.2 020	WP (C) - 6207/ 2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 6 2	18480 /2020	20.02.2 020	WP (C) - 5627/ 2020	M/S.S.C.ME KAP	C.O.	COURT NO. 6	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 6 3	18481 /2020	20.02.2 020	CMP- 197/2 020	M.K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 6 4	18482 /2020	20.02.2 020	WP (C) - 5627/ 2020	D. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 6 5	18483 /2020	20.02.2 020	WP (C) - 4551/ 2020	N.K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 6 6	18484 /2020	20.02.2 020	WP (C) - 6142/ 2020	R. K. MOHABHOI	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
4 6 7	18485 /2020	20.02.2 020	MACA- 1010/ 2017	S. K. PATNAIK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-17			(S ea t No - 10 4)
4 6 8	18486 /2020	20.02.2 020	WP (C) - 5584/ 2020	J.K.KHANAD AYATRAY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t

			2020							No - 104)
469	18487/2020	20.02.2020	ABLAP L-1693/2020	N. K. SATAPATHY	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 104)
470	18488/2020	20.02.2020	WP (C) - 3804/2020	N.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-19			(Seat No - 104)
471	18489/2020	20.02.2020	WP (C) - 5247/2020	D. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Seat No - 104)
472	18490/2020	20.02.2020	MACA-614/2018	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2020-02-19			(Seat No - 104)
473	18491/2020	20.02.2020	TRP (C) - 323/2019	R. P. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-19			(Seat No - 104)
474	18492/2020	20.02.2020	BLAPL - 726/2020	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2020-02-19			(Seat No - 104)
475	18493/2020	20.02.2020	WP (C) - 18905/2019	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-19	WRIT BRANCH (DIVISION BENCH)		(Seat No - 106)

4 7 6	18494 /2020	20.02.2 020	TRP (C))- 323/2 019	B. K. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 7 7	18495 /2020	20.02.2 020	WP (C) - 4897/ 2020	P. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 7 8	18496 /2020	20.02.2 020	BLAPL - 5749/ 2019	S. SETHI	C.O.	COURT NO. 7	Order Dtd. 2019- 11-27			(S ea t No - 10 6)
4 7 9	18497 /2020	20.02.2 020	WP (C) - 5406/ 2020	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 8 0	18498 /2020	20.02.2 020	WP (C) - 1395/ 2020	M.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 8 1	18499 /2020	20.02.2 020	WP (C) - 5579/ 2020	NRUSINGH CH. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 8 2	18500 /2020	20.02.2 020	WP (C) - 1395/ 2020	N.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 8 3	18501 /2020	20.02.2 020	BLAPL - 8100/ 2019	S. R. SUBIDHI	C.O.	COURT NO. 7	Order Dtd. 2020- 02-19			(S ea t No

										- 10 6)
4 8 4	18502 /2020	20.02.2 020	WP (C) - 5704/ 2020	PRASANJIT BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-14			(S ea t No - 10 6)
4 8 5	18503 /2020	20.02.2 020	BLAPL - 10576 /2019	P. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 8 6	18504 /2020	20.02.2 020	TRP (C))- 87/20 19	GAGAN ROUT	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 8 7	18505 /2020	20.02.2 020	WP (C) - 3806/ 2020	N.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 8 8	18506 /2020	20.02.2 020	TRP (C))- 87/20 19	B. R. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4 8 9	18507 /2020	20.02.2 020	BLAPL - 10576 /2019	H. K. PATSINGH	C.O.	COURT NO. 23				(S ea t No - 10 6)
4 9 0	18508 /2020	20.02.2 020	CONTC - 35/20 20	M.NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-19			(S ea t No - 10 6)
4	18509	20.02.2	WP (C)	G. C.	C.O.	COURT	Order Dtd. 2020-			(S

91	/2020	020	- 6668/ 2020	BARIK		NO. 22	02-20			ea t No - 10 6)
492	18510 /2020	20.02.2 020	WP (C) - 5763/ 2020	SAPAN KUMAR PAL	C.O.	COURT NO. 22	Order Dtd. 2020- 02-20			(S ea t No - 10 6)
493	18511 /2020	20.02.2 020	WP (C) - 25977 /2019	A.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 02-18			(S ea t No - 10 6)
494	18512 /2020	20.02.2 020	WP (C) - 27731 /2019	C. R. KAR	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 10 6)
495	18513 /2020	20.02.2 020	WP (C) - 13295 /2016	L. D. SAHU	C.O.	COURT NO. 8	Order Dtd. 2020- 02-17			(S ea t No - 10 6)
496	18514 /2020	20.02.2 020	WP (C) - 4082/ 2020	S.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 10 6)
497	18515 /2020	20.02.2 020	WP (C) - 2544/ 2019	A. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2019- 02-08		WRIT BRANC H-1	(S ea t No - 3)
498	18516 /2020	20.02.2 020	WP (C) - 13295 /2016	JYOTI RANJAN SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020- 02-17			(S ea t No - 3)

499	18517/2020	20.02.2020	WP (C) - 4082/2020	S.B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-18			(Seat No - 3)
500	18518/2020	20.02.2020	WP (C) - 5248/2020	D. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Seat No - 3)
501	18519/2020	20.02.2020	WP (C) - 4734/2018	D.R. DEBATA	C.O.	COURT NO. 1	Order Dtd. 2020-02-18			(Seat No - 3)
502	18520/2020	20.02.2020	WP (C) - 27762/2019	M.K. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-18			(Seat No - 3)
503	18521/2020	20.02.2020	WP (C) - 4653/2020	R.CH. BHOI	C.O.	COURT NO. 19	Order Dtd. 2020-02-18			(Seat No - 3)
504	18522/2020	20.02.2020	WP (C) - 4656/2020	R.CH. BHOI	C.O.	COURT NO. 19	Order Dtd. 2020-02-18			(Seat No - 3)
505	18523/2020	20.02.2020	BLAPL - 10096/2019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-02-20			(Seat No - 3)
506	18524/2020	20.02.2020	WP (C) - 6058/2020	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 3)
507	18525/2020	20.02.2020	WP (C) - 4658/2020	R.CH. BHOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-18			(Seat No - 3)

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508	18526/2020	20.02.2020	WP (C) - 5026/2020	A. P. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 3)
509	18527/2020	20.02.2020	CONTC - 579/2020	R. C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 3)
510	18528/2020	20.02.2020	WP (C) - 4660/2020	R.CH. BHOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-18			(Seat No - 3)
511	18529/2020	20.02.2020	WP (C) - 5156/2020	S. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 3)
512	18530/2020	20.02.2020	WP (C) - 18691/2012	B. R. SENAPATI	C.O.	CH	Order Dtd. 2020-02-18			(Seat No - 3)
513	18531/2020	20.02.2020	WP (C) - 5243/2020	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-19			(Seat No - 3)
514	18532/2020	20.02.2020	WP (C) - 4662/2020	R.CH. BHOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-18			(Seat No - 3)
515	18533/2020	20.02.2020	WP (C) - 18691/2012	M/S.D.K.PA NDA	C.O.	CH	Order Dtd. 2020-02-18			(Seat No - 3)
516	18534/2020	20.02.2020	WP (C) - 4663/2020	R.CH. BHOI	C.O.	CH	Order Dtd. 2020-02-18			(Seat No - 3)

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5 1 7	18535 /2020	20.02.2 020	WP (C) - 5245/ 2020	A. B. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 3)
5 1 8	18536 /2020	20.02.2 020	WP (C) - 6143/ 2020	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19	WRIT BRANC H-4		(S ea t No - 38)
5 1 9	18537 /2020	20.02.2 020	WP (C) - 5422/ 2020	U. P. BAG	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 38)
5 2 0	18538 /2020	20.02.2 020	WP (C) - 2431/ 2020	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 01-29			(S ea t No - 38)
5 2 1	18539 /2020	20.02.2 020	WP (C) - 5299/ 2020	B. C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 38)
5 2 2	18540 /2020	20.02.2 020	WP (C) - 6085/ 2020	RAMA KRISHNA BISOI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 38)
5 2 3	18541 /2020	20.02.2 020	WP (C) - 6082/ 2020	RAMA KRISHNA BISOI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 38)
5 2 4	18542 /2020	20.02.2 020	WP (C) - 5407/ 2020	B. C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t

			2020							No - 38)
5 2 5	18543 /2020	20.02.2 020	WP (C) - 4999/ 2020	M. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 38)
5 2 6	18544 /2020	20.02.2 020	WP (C) - 6074/ 2020	B. K. PATI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 38)
5 2 7	18545 /2020	20.02.2 020	WP (C) - 5455/ 2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 38)
5 2 8	18546 /2020	20.02.2 020	WP (C) - 5458/ 2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 38)
5 2 9	18547 /2020	20.02.2 020	WP (C) - 6069/ 2020	B. K. PATI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 38)
5 3 0	18548 /2020	20.02.2 020	WP (C) - 4999/ 2020	P.K. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 38)
5 3 1	18549 /2020	20.02.2 020	WP (C) - 5645/ 2020	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 4)	

5 3 2	18550 /2020	20.02.2 020	WP (C) - 5645/ 2020	S.J. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 4)
5 3 3	18551 /2020	20.02.2 020	WP (C) - 5345/ 2020	S.K. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 10 4)
5 3 4	18552 /2020	20.02.2 020	WP (C) - 5000/ 2020	P.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 10 4)
5 3 5	18553 /2020	20.02.2 020	WP (C) - 4951/ 2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No - 10 4)
5 3 6	18554 /2020	20.02.2 020	WP (C) - 5460/ 2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
5 3 7	18555 /2020	20.02.2 020	WP (C) - 5453/ 2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
5 3 8	18556 /2020	20.02.2 020	WP (C) - 6071/ 2020	B. K. PATI	C.O.	COURT NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 10 4)
5 3 9	18557 /2020	20.02.2 020	WP (C) - 5002/ 2020	P. K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-18			(S ea t No

										- 10 4)
5 4 0	18558 /2020	20.02.2 020	ABLAP L- 9445/ 2019	S. K. JENA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-10			(S ea t No - 10 4)
5 4 1	18559 /2020	20.02.2 020	MACA- 389/2 014	S. BEHERA	GENE RAL		Order Dtd. 2020- 02-05			(S ea t No - 10 4)
5 4 2	18560 /2020	20.02.2 020	WP (C) - 6720/ 2015	B.B.BISWAL	GENE RAL		Order Dtd. 2016- 02-22		WRIT BRANC H-1	(S ea t No - 30)
5 4 3	18561 /2020	20.02.2 020	MACA- 192/2 014	S. BEHERA	GENE RAL		Order Dtd. 2020- 02-05			(S ea t No - 30)
5 4 4	18562 /2020	20.02.2 020	RFA- 263/2 010	S. MOHARANA	GENE RAL		Order Dtd. 2010- 11-01		FIRST APPEA L	(S ea t No - 5)
5 4 5	18563 /2020	20.02.2 020	WP (C) - 6728/ 2015	B.B.BISWAL	GENE RAL		Order Dtd. 2016- 03-01		WRIT BRANC H-1	(S ea t No - 30)
5 4 6	18564 /2020	20.02.2 020	CMAPL - 50/20 15	M. DAS	GENE RAL		Order Dtd. 2018- 04-18		M.J.C .	(S ea t No - 3)
5 4 7	18565 /2020	20.02.2 020	WP (C) - 15888	P.K.MALLI K	GENE RAL		Order Dtd. 2019- 07-16			(S ea t

			/2011						No-3)
548	18566/2020	20.02.2020	CMP-37/2020	N. K. ROUT	GENERAL		Order Dtd. 2020-02-06		(Seat No-3)
549	18567/2020	20.02.2020	WP (C) - 5774/2014	R.K.SAHOO	GENERAL		Order Dtd. 2014-07-08	WRIT BRANCH-9	(Seat No-50)
550	18568/2020	20.02.2020	CMP-1492/2019	H. K. BHOL	GENERAL		Order Dtd. 2020-02-20		(Seat No-50)
551	18569/2020	20.02.2020	WP (C) - 9087/2019	T. K. NAYAK	GENERAL		Order Dtd. 2019-05-17	WRIT BRANCH-3	(Seat No-13)
552	18570/2020	20.02.2020	WP (C) - 5775/2014	R.K.SAHOO	GENERAL		Order Dtd. 2014-07-08	WRIT BRANCH-9	(Seat No-50)
553	18571/2020	20.02.2020	WP (C) - 5216/2019	T. K. NAYAK	GENERAL		Order Dtd. 2019-03-27	WRIT BRANCH-11	(Seat No-66)
554	18572/2020	20.02.2020	WP (C) - 5777/2014	P.K.SAHOO	GENERAL		Order Dtd. 2014-07-08	WRIT BRANCH-9	(Seat No-50)
555	18573/2020	20.02.2020	WP (C) -	S. K. NAYAK	GENERAL		Judgement Dtd. 2013-12-	WRIT BRANCH	(Seat

5			149/2012				16Petition,Annexure,Counter,		H-8	t No - 40)
556	18574/2020	20.02.2020	WP (C) - 4334/2020	A. JENA	GENERAL		Order Dtd. 2020-02-17			(Seat No - 40)
557	18575/2020	20.02.2020	WP (C) - 5776/2014	R.K.SAHOO	GENERAL		Order Dtd. 2014-07-08		WRIT BRANCH-9	(Seat No - 50)
558	18576/2020	20.02.2020	FA-3/1990	N. DAS	GENERAL		Order Dtd. 2015-07-16		FIRST APPEAL	(Seat No - 5)
559	18577/2020	20.02.2020	WPCRL - 168/2009	T. K. NAYAK	GENERAL		Order Dtd. 2017-12-13		WRIT BRANCH-3	(Seat No - 13)
560	18578/2020	20.02.2020	WP (C) - 14304/2010	S. JENA	GENERAL		Order Dtd. 2012-03-21		WRIT BRANCH-2	(Seat No - 45)
561	18579/2020	20.02.2020	WP (C) - 22401/2018	B. D. BISWAL	GENERAL		Order Dtd. 2019-04-02		WRIT BRANCH-6	(Seat No - 36)
562	18580/2020	20.02.2020	OJC-4692/2001	P.K.MALLICK	GENERAL		Order Dtd. 2019-07-16			(Seat No - 36)

5 6 3	18581 /2020	20.02.2 020	OJC- 4736/ 1991	S. JENA	GENE RAL		Order Dtd. 1992- 08-19		WRIT BRANC H-2	(S ea t No - 8)
5 6 4	18582 /2020	20.02.2 020	BLAPL - 8566/ 2019	P.K.MALLIC K	GENE RAL		Order Dtd. 2019- 12-17			(S ea t No - 8)
5 6 5	18583 /2020	20.02.2 020	ABLAP L- 1253/ 2020	R.K.SAHOO	GENE RAL		Order Dtd. 2020- 02-14			(S ea t No - 8)
5 6 6	18584 /2020	20.02.2 020	WP (C) - 6571/ 2020	P. N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-20			(S ea t No - 8)
5 6 7	18585 /2020	20.02.2 020	CRLA- 352/2 011	R. N. DAS	GENE RAL				CRIMI NAL APPEA L	(S ea t No - 2)
5 6 8	18586 /2020	20.02.2 020	CRLMP - 269/2 020	PRATAP KUMAR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-20			(S ea t No - 2)
5 6 9	18587 /2020	20.02.2 020	ABLAP L- 257/2 020	G. SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2020- 02-18			(S ea t No - 2)
5 7 0	18588 /2020	20.02.2 020	WP (C) - 13250 /2018	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-18			(S ea t No - 2)
5 7 1	18589 /2020	20.02.2 020	WP (C) - 13250 /2018	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-18			(S ea t No - -

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5 7 2	18590 /2020	20.02.2 020	WP (C) - 5966/ 2020	R. N. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020- 02-20			(S ea t No - 2)
5 7 3	18591 /2020	20.02.2 020	WP (C) - 2852/ 2017	P. K. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020- 02-19	WRIT BRANC H-3		(S ea t No - 11)
5 7 4	18592 /2020	20.02.2 020	WP (C) - 2852/ 2017	S. C. DAS	C.O.	COURT NO. 8	Order Dtd. 2020- 02-19	WRIT BRANC H-3		(S ea t No - 11)
5 7 5	18593 /2020	20.02.2 020	WP (C) - 5760/ 2020	SAPAN KUMAR PAL	C.O.	COURT NO. 22	Order Dtd. 2020- 02-20			(S ea t No - 11)
5 7 6	18594 /2020	20.02.2 020	WP (C) - 5761/ 2020	SAPAN KUMAR PAL	C.O.	COURT NO. 22	Order Dtd. 2020- 02-20			(S ea t No - 11)
5 7 7	18595 /2020	20.02.2 020	RPFAM - 4/201 8	K. C. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 02-19	FIRST APPEA L		(S ea t No - 5)
5 7 8	18596 /2020	20.02.2 020	WP (C) - 3246/ 2020	S. ROUT	C.O.	COURT NO. 8	Order Dtd. 2020- 02-19	WRIT BRANC H-3		(S ea t No - 33)
5 7 9	18597 /2020	20.02.2 020	CRLMC - 4333/ 2011	R. K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-11			(S ea t No -)

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